

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR S.G. SHAH
CIVIL APPEAL NO(s). 2707-2708 OF 2003

EVEREST WOOLS PVT. LTD. & ORS.

Appellant (s)

VERSUS

U.P. FINANCIAL CORPN. & ORS.

Respondent(s)

Date: 12/08/2008 These Appeals were called on for hearing today.

For Appellant(s) Mr. Saurabh Upadhyay,Adv.
Mr. S.K. Verma,Adv.

For Respondent(s)
Mr. Shrish Kumar Misra,Adv.
Ms. Sujata Kurdukar ,Adv

UPON hearing counsel the Court made the following
ORDER

Office has to verify I.A. and explain its validity. Petitioners
may point out the correct position before 26.8.2008.

Office has to take appropriate steps as per rule.

(S.G.SHAH)
Registrar